

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P(IB) No.364/KB/2017

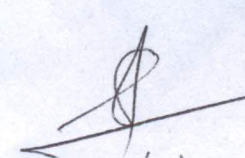
Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 31st January 2018, 10.30 A.M

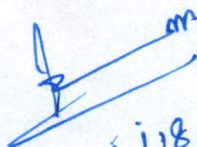
Name of the Company	Vivid Colors Pvt Ltd.-Vs-Jenson & Nicholson (India) Ltd		
Under Section	7 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1	SURENDRA KUMAR Adv	JNIL	Suresh Kumar 31.1.18
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2.	ARVIND GUPTA Advocate	Vivid Colors Pvt. Ltd.	Arvind Gupta 31.01.18
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1.	NANJU BAUTERIA	} Adv. for Financial Creditors	 31/1/18.
2.	SHAVNAK MITRA		

1.	ARITRA BASU, Adv.] for the RP.
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31/1/18

ORDER

Ld. Counsel appearing on behalf of the Resolution Professional (RP) as well as Ld. Counsel for the financial creditors and the corporate debtor is present.

Ld. Counsel of the RP submits that the RP could not file progress report due to his illness. However, CIRP is going to expire on 02/02/2018. Therefore the case is adjourned to 02/02/2018.

Sd

(Jinan K.R.)
Member (J)